

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 8th December, 2014.

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of District Judges/Additional District Judges and Civil Judges (Senior Division) are hereby ordered with immediate effect:-

1. Shri Padam Singh, Additional District and Sessions Judge (I), Mandi is transferred and posted as Additional District and Sessions Judge in CBI Court, Shimla.
2. Shri Dole Ram Thakur, Additional District and Sessions Judge (II), Mandi is transferred and posted as Additional District and Sessions Judge (I), Mandi.
3. Shri Madan Kumar, Civil Judge (Senior Division)-cum-CJM, Shimla on his appointment as Additional District and Sessions Judge on ad hoc basis is transferred and posted as Additional District and Sessions Judge (II), Mandi.
4. The transfer and posting orders of Shri Jia Lal Azad, Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Mandi to Shimla made vide notification of even number dated 19.11.2014 are cancelled and he will remain posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Mandi.
5. Shri Ranjeet Singh, Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Una is transferred and posted as such at Shimla.
6. Shri Sachin Raghu, Civil Judge (Senior Division)-cum- Additional Chief Judicial Magistrate, Theog who on his placement as Civil Judge (Sr. Division)-cum-Chief Judicial Magistrate was transferred and posted at Mandi is now posted as such at Una.

BY ORDER OF THE HON'BLE HIGH COURT OF HIMACHAL PRADESH

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-V-

Dated: 8.12.2014.

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General / Registrar (Rules) / Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Administration)/ CPC OSD-Protocol, High Court of H.P., Shimla.
4. The L.R.-cum- Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.

Contd.2/-.

8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officers (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/Chief Librarian/ Public Relation Officer/ Readers, High Court of Himachal Pradesh, Shimla.
18. The Secretary to the Registrar General/ /Registrar (Rules) /Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Administration) High Court of Himachal Pradesh, Shimla.
19. The District Treasury Officers, Mandi, Shimla and Una, H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
23. Guard file.

Registrar General